

4. The Expert Groups and the Standing Committee will meet once in three months or as and when required. The Secretarial assistance for them will be provided by the Convenors from the Deptt. of Chemicals & Petrochemicals.

#### **Review of Industrial Licensing Policy**

139. SHRI K.S. RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to review the industrial licensing policy with a view to simplifying procedures and cutting delays;

(b) if so, whether any studies have been undertaken in this regard;

(c) if so, the details thereof; and

(d) the likely date by which the changes would be effected?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) to (d). The industrial licensing policy is presently being reviewed with a view to simplifying procedures and cutting delays. Changes in the policy will be effected on completion of the review.

#### **Autonomy Public Sector Enterprises**

140. SHRI K.S. RAO:  
SHRI A. ASOKARAJ:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to reduce the number of guidelines issued by the Bureau of Public Enterprises to provide greater autonomy to public sector enterprises;

(b) if so, the number of existing guideline issued by the Bureau of Public Enterprises and the number proposed to be deleted;

(c) the areas of the spheres to which the guidelines are proposed to be confined;

(d) whether the principle of parliamentary accountability will be kept in view before the guidelines are finalised;

(e) whether Government have undertaken any analytical study in this regard; and

(f) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) Bureau of Public Enterprises has so far communicated approximately 804 Guidelines by means of letters, O.Ms etc to public enterprises. It is proposed to retain as mandatory Guidelines only the barest minimum.

(c) to (f). The process of review of BPE guidelines was initiated in August, 1987 with the recommendation of Commission on Economy, Efficiency, Productivity and Exports. It was recommended by the Commission that barring a few cases where prior approval of the Government would be needed by the Boards of Public Enterprises, in rest the decisions should be left with the Board of Directors of Public Undertakings.

To re-examine these guidelines a Committee of the Financial Advisers was constituted. After considering the recommendations of the Committee of Financial Advisers it was further examined by a small group of Joint Secretaries from Ministries which were involved in production activities.

The guidelines which are proposed to be mandatory cover areas i) reservation of posts to SCs/STs etc. (ii) common account-

ing policies and practices in public sector undertakings; (iii) salary, wages, allowances, perquisites and other conditions of service in public sector undertakings and recommendations of the Parliamentary Committees.

#### **Setting up of Thermal Power Stations in Coastal Areas**

141. SHRI K.S. RAO:  
SHRI V. SREENIVASA  
PRASAD:  
SHRI M.V. CHAN-  
DRASHEKARA MURTY:

Will the Minister of ENERGY be pleased to state:

(a) whether the Central Electricity Authority has carried out studies for establishment of large size thermal power stations in Coastal areas envisaging economic transportation of coal from far-flung Coal mines through the inland waterways and sea;

(b) whether the location of these thermal power stations in the Southern and Western region has been identified;

(c) if so, the details thereof and the quantity of power likely to be generated; and

(d) whether these power stations will be established during the Eighth Plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir.

(c) Thirteen new sites in the Southern and Western regions have been tentatively identified by the Central Electricity Authority in consultation with the concerned State Electricity Boards/Utilities. The implementation of all these projects would yield an additional power generating capacity of 15640 MW.

(d) Out of these thirteen projects, the Tuticorin (Extension) Units 4 & 5 (210 MW each), the North Madras Stage-I (3x210 MW), the Mangalore Stage-I (2 x 210 MW) and the Kayamkulam Stage-I (2 x 210 MW) projects are targetted for commissioning during the Eighth Plan period.

#### **Recruitments in Public Sector**

142. PROF. MALINI BHATTACHARYA:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government contemplate to review the orders of January 1984 freezing recruitments in the public sector; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The orders of January, 1984 were reviewed in October, 1985 and it was decided to relax the ban on creation/filling up of posts in order to ensure that essential work in public enterprises does not suffer. However, public sector undertakings have been instructed to exercise economy and restraint in expenditure and in the creation of new posts/filling up of vacancies.

#### **Shortage of Quality Paper for publishing Industry**

143. SHRI CHIRANJI LAL SHARMA:  
Will the Minister of INDUSTRY be pleased to state:

(a) the major causes hampering the growth of the Indian publishing industry; and

(b) the steps taken or proposed to be taken to remove these constraints?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Government are not aware of any particular constraints of the